

National IP Awards- 2019

Application Form

Last date of submission of Hard Copy: 28.02.2019

Last date of submission of Soft Copy: 28.02.2019

S. No.	Category of IP Award	Forms
1	Top Individual for Patents & Commercialization	Part-I, II, excel sheet
2	Top Indian Academic institution for Patents & Commercialization	Part-I, II, excel sheet
3	Top R & D institution/organization for Patents & Commercialization	Part-I, II, excel sheet
4	Top Public Limited Company / Private Limited Company for Patents & Commercialization in India a. Indian b. Foreign	Part-I, II, excel sheet
5	Top Indian Private Company (MSME) for Patents & Commercialization	Part-I, II, excel sheet
6	Top Start-up for IP Commercialization	Part-I, III, excel sheet
7	Top Indian company / organization for Designs & Commercialization	Part-I, IV, excel sheet
8	Top Indian Company for creating Global brand	Part-I, V, excel sheet
9	Top Individual / organization for Best facilitation of Registration of GI and Promotion of registered GI in India	Part-I, VI
10	Best Police unit (district /zone in a commissionerate) for enforcement of IP in the Country	Part-I, VII

**** Every Applicant will be required to submit the details of IP filed / registered or granted, commercialized etc. in the prescribed format of excel sheet in addition to the Forms.**

PART-I
APPLICANT'S INFORMATION
(To be submitted by all Applicants)

Application for National IP Awards 2019
(Patents, Designs, Trademarks and Geographical Indications)

Category of IP Awards (please specify)

Patents & Commercialization	Start-up for IP commercialization	Designs & Commercialization	Creating Global Brands	GI Facilitation	Enforcement of IP by Police Unit

Category of Applicant (For Patents & Commercialization only)

Individual	Indian Academic Institution	Indian R & D Institution Organization	Indian Public / Private ltd. company	Foreign Public / Private ltd. company	MSME

Applicant Details

Name of Individual/ Legal Entity	
Postal address	
Website (if any)	
Name of the contact person	
Designation of the contact person	
Telephone no. (landline and mobile) of contact person	
Email id:	

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief.

(Signature)

(Name & Designation of
Applicant /Authorized signatory)

NOTE: The applicants are required to provide a proof of their eligibility with respect to the category under which they have applied e.g. certificate of registration etc.

Part-II
(To be submitted by all applicants for any
category of awards relating to Patents & Commercialization)

**A. Number of Patent Applications filed, granted and in market in India and foreign country
(details to be specified in prescribed excel sheet)**

Calendar Year (January to December)	Particulars	2018	2017	2016
No. of applications for patent filed/ published (at least one Indian inventor / applicant)	Filed in India			
	Published in India			
	Filed abroad			
Patents granted	In India			
	Abroad			
Number of Patents Commercialized in India/ agreement made/ to be commercialized in near future (proof to be attached)				
Number of Patents assigned / transferred (including licensing) in India for consideration				

Notes for column A:

- i. Applications for which first filing has been done in India shall only be mentioned. A patent application which was directly filed in PCT with prior permission shall be considered. Also in case application for similar invention has been made in more than one country; the number of application shall be specified as **one** only.
- ii. Copies of the certificates of patents granted and patent applications filed, at respective Patent Office are required to be submitted as claimed by the applicant in para A. Also in case application for similar invention has been made in more than one country, the proof of filing in only one country shall be submitted, explicitly showing the priority has been taken from Indian application.
- iii. Details of applications filed / granted shall also be submitted in the prescribed excel sheet, failing which provided details / application will not be considered.

B. Details of Commercialization

	Please provide detailed information in this column
Patent/ Patent application No.	
Title of Patent/ Patent applied for	
Invented in India?	(Yes/No), Please mention the location and establishment
Manufactured in India?	(Yes/No) 1. Location and certificate of manufacture certified by a Chartered Accountant to be furnished.
Assigned / transferred for consideration to Indian enterprise(s).	(Yes/No), 1. Is the license(s) registered with the Indian Patent Office? Give details. 2. Details about the licensee(s), including the location where the licensee is engaged in manufacturing.
Marketed in India	1. Annual sales (INR) of the patented product / process in India (for the last three calendar years) 2. Proof of sales related to the patented product / process, certified by an external Chartered Accountant to be submitted.
Exported from India	1. Annual export value (INR) of the patented product / process (for the last three calendar years) 2. Proof of exports certified by an external Chartered Accountant to be submitted.

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
**(Name & Designation of
the Applicant /Authorized signatory)**

Part-III
**(To be submitted by applications for
‘Top Start-up for IP Commercialization’)**

A. Number of IP application filed in India

Calendar Year (January to December)	No. of Applications (in India)					
	Patents filed	Patents Granted	Designs filed	Designs granted	Trade Marks filed	Trade Marks registered
2018						
2017						
2016						

B. Number of IP Commercialized / value & turn over

Calendar Year (January to December)	No. of Applications (in India)					
	Patents (self)	Patents (licensed)	Designs (Self)	Designs (licensed)	Trade Marks (self)	Trade Marks (licensed)
2018						
2017						
2016						
Value & Turn Over (in INR) of IP applications as specified						
Patents		Designs		Trade Marks		

Note for column A & B:

Copies of the certificates of patents / designs / TM filed / granted or registered, at respective IP Office are required to be submitted as claimed by the applicant in para A. List of applications & corresponding turn-over values in A & B are to be provided in a separate prescribed excel sheet also, failing which provided details / application will not be considered.

Proof of value / turn over certified by a Chartered Accountant is to be attached along with application for this category.

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of
the Applicant /Authorized signatory)

Part-IV
(To be submitted by all applicants for
category of award relating to Designs & Commercialization)

Top Indian company / organization for Designs & commercialization

A. Number of designs filed & registered in India / foreign country (details to be specified in

Calendar Year (January to December)	2018	2017	2016	Total No.
Filed in India				
Registered in India				
Filed in foreign country				
Registered in foreign country				
No. of designs licensed / value in INR	Nos	Nos	Nos	Nos
	(value in INR)	(value in INR)	(value in INR)	(value in INR)
No. of New articles / products launched based on the registered design(s) / value (INR)	Nos	Nos	Nos	Nos
	(value in INR)	(value in INR)	(value in INR)	(value in INR)

Note: Proof of certificate of registration / application filed is required to be submitted, along with this part of the application, by the Applicant as claimed in para A. Details of information in para A is to be filled in prescribed excel sheet for the purpose of making application for this category, failing which provided details / application will not be considered.

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of
the Applicant /Authorized signatory)

Part-V
(To be submitted by all applicants for
category of Awards relating to Trade Mark)

Top Indian Company for creating Global Brand

(A) Number of Trademarks registered/applied in India / Abroad

a	Calendar Year (January to December)	2018		2017		2016		Total No.
		Filed	Registered	Filed	Registered	Filed	Registered	
a-1	Applied/Registered in India							
a-2	Applied/Registered in Foreign Country							

		2018	2017	2016	Total
b	No. of Countries where-				
b-1	Trademark(s) registered				
b-2	Trademark(s) Commercialized				
b-3	Trademark(s) licensed				
c	Sales				
c-1	Sales of goods/services (in INR) in Foreign Countries in terms of the respective trademark(s)				
c-2	Percentage of revenue generated through sales in Foreign countries w.r.t. total sales of the enterprise				

Notes for column A: 1. Copies of the certificates of TM registered, at respective Trademarks Offices are required to be submitted as claimed by the applicant in para A. Details in para A shall be submitted in prescribed excel sheet, failing which provided details / application will not be considered.

2. Copy of sales statement shall be submitted certified by Chartered Accountant.

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of
the Applicant /Authorized signatory)

Part-VI
(To be submitted by all applicants
for Awards Relating to Geographical Indications)

**Application for award in the category of GEOGRAPHICAL INDICATIONS
for “Best facilitation of Registration of GI and Promotion of registered GI in
India”**

A. Details of GI (Applications published/registered) in respect of which the award is claimed.

Name of GI	Goods	Status	
		Date of publication of Application	Date of registration

B. Facilitations for GI Registration

Calendar Year (January to December)	2018	2017	2016	Total No.
Facilitating filing of GI Applications (Total Nos) in India				
Research conducted for History of GI and Document preparation for GI to be registered				
Quality certification of GI Products				
No. of Camps / Seminars organized for awareness, creation of GI				
No. of meetings with user community				
No. of meetings with producer groups				

C. Details of Promotion Activities (for each GI), such as promotion in general, promotion for marketing/exports, activities for creation of awareness etc.

Calendar Year (January to December)	2018	2017	2016	Total No.
Promotion of registered GI				
No. of authorized user registered / applied for				
No. of Stakeholders to whom legal assistance provided				
No. of quality control activities of GI products				
Promotion for Export / marketing of GI products (in Rs.)				

D. Any other activities

(Not more than 800 words or one A4 Sheet)

Note:

- (1) The information should be given in brief and as prescribed.
- (2) Each page of the application form, where the applicant claims activities relating to a particular GI, should be certified by the authorized signatory of the GI applicant / Proprietor of registered GI, as the case may be. In case the application involves multiple GIs, the respective pages should be certified by authorized signatories of the respective Applicants / Proprietors of GI, as the case may be. In case of multiple GIs, one page may also contain certification by multiple Applicants / Proprietors.

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of
the Applicant /Authorized signatory)

Part-VII
(To be submitted by all applicants
for Awards Relating to enforcement of IP)

Award for Best Police Unit (District /Zone in a Commissionerate) for enforcement of IP in the
Country

Calendar Year (January to December)	2018	2017	2016
No. of FIR lodged on IP infringement cases			
No. of raids conducted			
No. of Charge-sheet filed against filed FIR as above			
Value of seized goods etc. (in INR)			

Declaration: Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to cancellation of my application and withdrawal of the award, if awarded at any time.

(Signature)
(Name & Designation of
the Applicant /Authorized signatory)**

****Not below the rank of Deputy Superintendent of Police**